

SHRI D. N. TIWARY : It has been acknowledged that the population of those places which are very backward and poor grows at a higher rate than in those places which are more affluent. So, is it a fact that the northern States are poorer than the other States in India and, therefore, the rate of growth is more there ?

SHRI K. S. RAMASWAMY : With regard to this rate, I want to place before you our projection of the population for the next ten years. The rise is due to the fact that the death-rate is expected to fall faster than the birth-rate during this period. The growth-rate would progressively decline and would be 23.8 per thousand per annum for the period 1971-75 and 19.5 per thousand per annum for the period 1976-80. These are the assumptions of the expert committee set up by the Planning Commission.

SHRI S. KANDAPPAN : What is the incentive that the Centre is giving for the effective implementation of family planning in the various States ? So far, the attitude of the Centre acts rather as a disincentive for the States that are effectively implementing the family planning programmes.

MR. SPEAKER : Now, Shri A. Sreedharan.

SHRI S. KANDAPPAN : My question has not been replied to.

MR. SPEAKER : I think he has no answer to that question.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : We are only handling the census part of this operation. The family planning part is handled by some other Ministry.

SHRI A. SREEDHARAN : Is there any State in the Union where the growth of the female population is more than the growth of the male population, and if so, what steps are being taken by Government to equalise the population so as to avoid the creation of a lopsided society ?

SHRI K. S. RAMASWAMY : I have

got the all-India average. I do not have the figures for each State.

Use of Foreign Money in General Elections

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*1620. **SHRI P. GOPALAN :**
SHRI UMANATH :
SHRI A. K. GOPALAN :
SHRI K. RAMANI :
SHRI T. P. SHAH :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Questions No. 379 and No. 934 on the 1st March, 1968 and 29th March, 1968 respectively and state :

(a) when Government have received the CBI report in respect of the use of foreign money both during the last General Elections and for other purposes ;

(b) whether Government have completed the examination of the report ;

(c) if not, the reasons therefor ; and

(d) when the examination is likely to be completed ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (d). The report of the Intelligence Bureau is still under examination. As there are a number of important issues involved, the examination will take some more time.

SHRI P. GOPALAN : Recently it has been disclosed by Government themselves that a number of institutes, organisations and even individuals in India have received CIA money which was channelled through the Asia Foundation, and at last Government have taken the decision to wind up the activities of this Foundation for the crime of having accepted CIA money.

In this connection, I would like to know from the hon. Minister whether Government have made any inquiry into the various aspects of the activities of the institutes, organisations and individuals which have received CIA money through this organisation in India.

Moreover, I would like to know from the hon. Minister whether Government have tried to find out the nature of the intelligence activities that some of these organisations are indulging in and whether Government would agree to constitute a

parliamentary committee to go into the activities of these institutes and organisations and individuals. Lastly, what guarantee can Government give that even after the termination of the activities of this Foundation the CIA money will not flow into the hands of some of the individuals and organisations in India which is more harmful to the interests of the country?

SHRI Y. B. CHAVAN : I think this question was thoroughly discussed here and I had given all the facts.

As far as the Asia Foundation is concerned, it was found out that they had received money from the CIA, and that was ground enough for us. . .

SHRI PILOO MODY : Directly ?

SHRI Y. B. CHAVAN : At least once or a few times they had explained that they had received without their knowledge money from the CIA. But that was ground enough for us to discontinue the activities of the Asia Foundation. But it is not our information that the money that came was used for any espionage purposes. Most of the projects that were undertaken by the Asia Foundation were undertaken after examination by the Education Ministry, and, therefore, there is no question of making any further inquiries about it.

As far as the Foundation itself is concerned, I think they are in the final stages of winding up their operations here and there is no question of further pursuing the matter in that case.

It is not the intention of Government to appoint any parliamentary committee in this matter.

SHRI P. GOPALAN : I would like to put a specific question to the hon. Minister, expecting a categorical reply.

Some time back, there was a report in a Marathi weekly called *Bharat Jyoti* that some 50,000 dollar bills in cash and two transmitter sets were recovered by the police from the Hind Mazdoor Sabha's office in Bombay. There had been an earlier question put on this by our group, and the Home Minister had answered that Government were investigating into that affair. After the lapse of so many months,

now I would like to know from the hon. Minister what the results of those investigations are, whether Government have come to any conclusion that those transmitter sets were utilised for giving information to some foreign countries. I would like to have a categorical reply from the hon. Minister to this question.

SHRI Y. B. CHAVAN : I do not remember to have replied like that. If he gives me notice, I will certainly give all the information.

SHRI UMANATH : It is now admitted on all sides that the World Assembly of Youth has been receiving CIA money through the Asia Foundation. We know that it has got branches and these branches propose to construct some buildings. It has got a trust of which our Deputy Prime Minister admitted last year he was the Chairman. During question hour, the Deputy Prime Minister made a definite promise in these terms :

"I asked the managing trustee to find out from those bodies"....

that is, the foreign bodies which have given this trust some funds....

"whether they had received money from the CIA. That correspondence is going on. I also instructed the managing trustee that if he finds that the money has come from CIA, it should be returned to them".

The Deputy Prime Minister finally said :

"The managing trustee is Shri Ramakrishna Bajaj".

Now that it has been established that the Asia Foundation has been receiving CIA money and that the Foundation has been giving money to this particular trust, and I also find from the records that in answer to an unstarred question here, they have given the names of organisations which have returned the money, and I find there that only one organisation has returned the money, that is, the Press Institute or some such body—which means that Shri Ramakrishna Bajaj has not returned the money—and now in view of the fact that it is found out that the money is CIA money and that Shri Bajaj is still interested in keeping it, I would like to know from the hon. Home Minister whether he has

made an inquiry as to how he has not returned the money even after the promise made by the Deputy Prime Minister. And what for did he receive that CIA money ?

SHRI Y. B. CHAVAN : I do not have all this information here just now. But I know this particular matter of this Institute was gone into. They were allowed to carry on further activities ; I think it was proved that it has received no money as such ...

SHRI UMANATH : No, no. I am asking about what the Deputy Prime Minister said.

SHRI Y. B. CHAVAN : If the Deputy Prime Minister has said so, he will do so.

SHRI UMANATH : The Asia Foundation is one of the contributors to this trust ...

SHRI Y. B. CHAVAN : As I have said, money given by the Asia Foundation is not objectionable.

SHRI UMANATH : The Deputy Prime Minister said that it will be returned.

SHRI Y. B. CHAVAN : No, no.

SHRI UMANATH : It is here.

SHRI Y. B. CHAVAN : It was not about the money given by the Asia Foundation. He had said that if they had received money from the CIA, it would be returned.

SHRI UMANATH : From any of the organisations.

SHRI Y. B. CHAVAN : No, no. Every money that is given by the Asia Foundation is not CIA money.

SHRI UMANATH : Here he has said clearly that correspondence is going on with the foreign bodies to find out whether they received any CIA money because those bodies get money from CIA. Now it is found that the Asia Foundation, one of

the contributors to this trust, has been receiving CIA money.

SHRI Y. B. CHAVAN : That is why action was taken against the Asia Foundation.

SHRI UMANATH : Whether this money received by the trust from the Asia Foundation which is CIA money has been returned, that is what I want to know.

SHRI Y. B. CHAVAN : No, no. If I understood what the Deputy Prime Minister has said, it is not that whatever was given by the Foundation was CIA money.

SHRI SHIVAJIRAO S. DESHMUKH : Has Government's attention been drawn to a statement made by the Deputy Consul of the US Embassy at Hyderabad to the effect that the entire PL 480 funds in India for the purpose of the American people are completely written off, and nobody in authority or in politics in America expects that this rupee equivalent of the PL 480 funds would be paid to the US Government ? In this background, may I know if it is a fact that the American Administration has written off the entire PL 480 funds, and if so, if Government are aware of the danger it constitutes namely, of PL 480 funds being increasingly used in espionage and political corruption in this country ?

SHRI Y. B. CHAVAN : I think it is a very incorrect assessment of things to say that PL 480 fund expenditure has anything to do with espionage. It is normally expended with the consent of the Government.

About the other details, a question may be put to the Finance Minister.

SHRI J. M. BISWAS : Is it out of sheer affection that it is given ?

श्री बलराज मधोक : इस सम्बन्ध में इस सदन के अन्दर बहुत बार चर्चा हुई है और अभी चन्द दिन हुए जब यह बताया गया कि कुछ समाचार पत्रों को मिलता है और कुछ दूसरों को मिलता है और यह भी निश्चित है कि

इस प्रकार का जो विदेशी मनी देश में काम कर रहा है उससे देश के लोकतंत्र को भी खतरा है और उसके साथ-साथ देश की इन्टेग्रिटी, राजनीतिक जीवन और सामाजिक जीवन को भी धक्का लग रहा है, तो इन सब बातों को देखते हुए, मैं जानना चाहता हूँ कि सरकार ने क्या पग उठाये हैं जिनसे इस देश में इस विदेशी मनी का प्रयोग न हो और भारतीय मुद्रा विदेशियों के हाथ में केन्द्रित न हो जिसका कि वे दुरुपयोग करते हैं ?

दूसरे यह कि हमारे दल की ओर से जो सुझाव दिया गया था कि उसके बारे में सुप्रीम कोर्ट के जज द्वारा जांच की जाये ताकि ये सारी बातें साफ हो जायें और रोज-रोज जो मामले उठते हैं, शक किये जाते हैं, वह सारी बातें सामने आ जायें तो क्या इस के बारे में आप कोई स्पष्ट आश्वासन देंगे ?

SHRI Y. B. CHAVAN : I have explained this before and I would like to repeat it now. I think it is a very incorrect assessment of the situation to say that if we appoint some committee, the whole matter will end. The best guarantee for this is a very strong public opinion in this country. Unless we create that public opinion against such activities, there is no likelihood of our succeeding in our objective. Also there should be the determination of all political parties, either on the right or left or centre or whatever direction, to treat foreign money as sin. This should be the main idea. Because it is not through some cheque that the money is paid; it is given in many subtle ways. According to me, the best guarantee against it is a strong public opinion against it in this country.

As far as the Foreign Exchange Regulations are concerned, they will have to be strictly enforced. I think the Finance Ministry is taking necessary steps in this direction.

SHRI CHENGALRAYA NAIDU : We all know that foreign money has been spent during elections for defeating important candidates.

MR. SPEAKER : This question has been answered so many times.

SHRI CHENGALRAYA NAIDU : Everybody is raising questions about American money only. But we know that Chinese and Russian money is also being spent on elections. Have Government inquired into the flow of Russian and Chinese money into this country during elections, and if so, how it has been spent?

MR. SPEAKER : Russia and China are also foreign countries.

SHRI CHENGALRAYA NAIDU : Because so many people are putting questions only about CIA money Government are thinking only of CIA money and not Russian and Chinese money.

SHRI Y. B. CHAVAN : 'Foreign money' does include Chinese and Russian money.

SHRI H. N. MUKERJEE : The Home Minister may not be unaware that out of PL 480 funds the expenses of the US Embassy in India and its branches amount to a great deal more than the budget expenditure of the Ministry of External Affairs and the expenses of the US Information Service here amount to more than the budget of the Ministry of Information (excluding Broadcasting). In view of this, is the Home Minister not impelled to make a very special study as to how the different agencies of the US Embassy here operate when they spend moneys preternaturally excessive of the requirements of a normal diplomatic agency ?

SHRI Y. B. CHAVAN : It is a very interesting suggestion he has made; I will certainly take it into account.

SHRI BAKAR ALI MIRZA : After a great deal of questions, it has come to light that foreign money is used in our elections. The Home Minister has said that the best guarantee against this abuse or misuse is a strong public opinion against it. When Parliament finds it difficult to get this information, how is the public to get it? Has there been any discussion with the Election Commission to devise

some ways by which candidates elected by use of foreign money, regardless of the source from which it comes, whether east or west or centre, will be disqualified ?

SHRI Y. B. CHAVAN : I think this is also another suggestion worth considering.

SHRI PILOO MODY : The first time this question was raised on the floor of the House, the Home Minister promised an inquiry. After having made the inquiry, he has not reported to the House the outcome of it. Is it true that in the process of making the inquiry, the Home Minister knowingly otherwise unearthed a lot of other information, particularly regarding moneys spent by the KGB during the last elections ? If so, why has he not put his full report to the House ?

AN HON. MEMBER : What is KGB ?

MR. SPEAKER : Either the questioner or the Home Minister must give information.

SHRI PILOO MODY : I know that the Home Minister has as much difficulty in getting up as I have.

SHRI Y. B. CHAVAN : I cannot afford to compete with him in that respect. The point is that it is exactly this attitude which is responsible for this sort of feeling in this country, one side trying to make allegations against the other about the CIA and KGB and we are trying to make it some sort of an issue of cold war propaganda.. (Interruptions) KGB is the Russian counterpart of the American CIA.

MR. SPEAKER : I think we can go to the next question.

SHRI PILOO MODY : Has he got information ?

SHRI Y. B. CHAVAN : No, Sir.

पाकिस्तानी घुसपैठ

*1621. श्री रामगोपाल शालवाले : क्या घुह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गुजरात राज्य

में कच्छ में भुज, मांडवी, लखपत, अंजार तथा अन्य स्थानों में लगभग 5000 पाकिस्तानी घुसपैठिये घूम रहे हैं; और

(ख) यदि हां, तो इस बारे में सरकार ने क्या कार्यवाही की है ?

घुह-कार्य मंत्री (श्री यशवन्त राव चव्हाण) : (क) और (ख). गुजरात सरकार से प्राप्त सूचना के अनुसार कच्छ के जिले में 754 पाकिस्तानी राष्ट्रिक हैं। राज्य सरकार द्वारा उनसे निपटने के लिए उपयुक्त कार्यवाही की जा रही है। उनमें से जो फरार हैं, उनका पता लगाने तथा उनसे भलीभांति निपटने के लिये राज्य सरकार द्वारा सख्त कदम उठाये गये हैं।

श्री रामगोपाल शालवाले : अध्यक्ष महोदय कच्छ ट्रिब्यूनल के फैसले के पश्चात क्या हमारी सेनायें अभी भी वहां पर हैं, यदि हां, तो इतनी बड़ी तादाद में यह 5000 पाकिस्तानी घुसपैठिये उन की मौजूदगी में कैसे वहां प्रवेश पा सके ? इस के अतिरिक्त यह कच्छ में भुज, मांडवी, लखपत, अंजार आदि स्थानों में इन के प्रवेश की सूचना सरकार को कब मिली और सूचना मिलने के पश्चात कितने विद्रोही गिरफ्तार किये गये, कितने छोड़ दिये गये और कितनों को दंडित किया गया और यह कि अब उस क्षेत्र की क्या अवस्था है ?

SHRI Y. B. CHAVAN : I can give the hon. Member necessary information about the 754 persons. Some cases are pending against 99 persons. Some of them are under going imprisonment. Some are in the process of deportation—nearly 12 or so. Some of them have applied for citizenship also. They are from some of the minority communities in Pakistan. Some are absconding.

श्री रामगोपाल शालवाले : अध्यक्ष महोदय, इन पाकिस्तानी घुसपैठियों द्वारा जो कच्छ में प्रवेश किया गया था तो वह जो 28 नौकाएं पकड़ी गई थीं उन का क्या किया गया इसके अतिरिक्त वहां के कुछ मछियारों ने इन